



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No. : H04471/C-7/O.ANo-359/2022/023

Date : 19/12/023

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding submission of report with reference to Hon'ble NGT order dated 28.09.2022 and 06.10.2023 in the matter of OA number 359/2022, Rafhat Naeem Siddiqui Vs State of U.P.

Sir,

In compliance of the direction passed by Hon'ble National Green Tribunal during hearing on 06-10-2023 in the matter of OA number 359/2022, Rafhat Naeem Siddiqui Vs State of U.P., report dated 19-12-2023 is hereby attached on behalf of U.P. Pollution Control Board with a request to put up before Hon'ble National Green Tribunal for kind perusal.

Yours Sincerely,

Chief Environment Officer,
Circle-7

Encl: As Above

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Report in compliance of direction issued by Hon'ble NGT vide order dated 28.09.2022 and 6.10.2023 in OA number 359/2022, Rafhat Naeem Siddiqui Vs State of U.P.

1. That Hon'ble NGT, New Delhi vide order dated 28-09-2022 in the matter of Rafhat Naeem Siddiqui Vs State of U.P. in O.A.No.359/ 2022 has directed following—

“4. We find from the report that in the application grievance has been made regarding excess excavation of soil for brick making. The Secretary, Environment, Forest and Climate Change, Government of Uttar Pradesh has vide letter number 446/81-7-2020-39(Parya)/2014 TC-1 dated 01.05.2020 mentioned that the process of excavating ordinary soil manually for making bricks shall not come under mining operations to require environmental clearance provided that the depth of the pits resulting from such excavation do not exceed 2 meters. The questions as to (i) whether excavation of top soil for brick making by the brick kilns amounts to mining and requires environmental clearance in the light of orders of this Tribunal and (ii) whether the brick kilns be mandatorily required to procure fly ash from coal based industries in the area for brick making and (iii) Whether measures are required to be taken for conservation of soil for agricultural purposes by prohibiting excavation of top soil for brick making require due consideration for taking of appropriate measures for protection and improvement of the environment.

“5. In view of the averments made in the application, observations made in the report of the Joint Committee and questions involved, we also consider it appropriate to seek response from (1) State of Uttar Pradesh through Additional Chief Secretary, Forest and Climate Change, Government of Uttar Pradesh, (2) MoEF& CC, (3) CPCB, (4) State PCB, (5) District Magistrate, Bijnor, and (6) Project Proponent- M/s. Milansar Brick Works, Village-Abbul Khairpur, Tehsil-Nagina, District-Bijnor under Proprietorship of Mr. Mohd Akram who stand impleaded as respondents No. 1 to 6. Notice of the application be issued

(Handwritten signature)

to the respondents requiring them to file their response/ reply to the averments made in the application besides their response/objections to the observations made in the report of Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable ‘

PDF/OCR Support PDF and not in the form of Image PDF. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No.1 to 6 accordingly.”

2. That Hon’ble Tribunal vide its order dated 06-10-2023 has passed direction to file a fresh report with respect to the status of brick kiln. Content of order are reproduced as below :

“1. This matter relates to the allegation of violation of environmental norms by the brick kilns at Bijnor, Uttar Pradesh.

2. This Tribunal has passed a detailed order in connected OA 889/2022 today after considering the report filed by the UPPCB.

3. Learned Counsel appearing for the UPPCB has prayed for further time to file a fresh report in this matter also in terms of order passed in OA No. 889/2022. The prayer is allowed.....”

3. That in compliance of order dated 23-05-2022 in O.A. No. 359/2022 Rafhat Naeem Siddiqui Vs State of U.P. Joint Committee of SDM, Nagina District Bijnore, District Agriculture Officer, Bijnore, Mining Inspector, Bijnore and U.P., Uttar Pradesh Pollution Control Board inspected the brick kiln M/s Milansar Brick Works , Vill-Abul Khairpur, Tehsil-Nagina, Dist-Bijnore.
4. That in compliance of order dated 28-09-2022 in O.A. No. 359/2022 Rafhat Naeem Siddiqui Vs State of U.P., Uttar Pradesh Pollution Control Board vide letter dated 10-02-2023 has filed the response/reply regarding the observations made in the report of joint committee. Copy of response filed by UPPCB dated 10-02-2023 with all enclosures is annexed as **Annexure No. 1.**
5. That in compliance of order dated 06-10-2023 of Hon’ble Tribunal in the above matter latest inspection of the brick kiln M/s Milansar Brick

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Works, Vill-Abul Khairpur, Tehsil-Nagina, Dist-Bijnore has been conducted on 08-12-2023 by officials of Regional Office, UPPCB, Bijnore. As per inspection report the brick kiln has been established in the year 2008 for production of 20,000 bricks per day. The brick kiln has installed gravitational settling chamber and 30 meter high stack for control of process emission. The brick kiln is having valid Consent to Operate up to 31-07-2027. During inspection dated 08-12-2023 the brick kiln was found not operational due to own reason. The brick kiln has submitted affidavit on 22-11-2023 in which the unit has declared that the operation of the brick kiln would not be conducted in the year, 2023 – 24. Copy of inspection report dated 08-12-2023 signed on 11-12-2023 and copy of affidavit dated 22-11-2023 is annexed as **Annexure No. 2 and Annexure No. 3.**

6. That as per the direction of Hon'ble NGT vide order dated 06.10.2023, it is submitted that in District-Bijnore there were 339 brick kilns identified, out of which 192 brick kilns are closed by UPPCB and rest 147 Brick kilns have valid Consent to Operate (CTO). The list of 192 not operational brick kilns is enclosed herewith and marked as **Annexure No.-4.**
7. That U.P. Pollution Control Board has sent a letter dated 23-07-2021 to Superintendent of Police Bijnore and District Magistrate Bijnore for ensuring compliance of closure order issued to the Brick Kilns units by the UPPCB. The copy of the letter dated 23-07-2021 is enclosed herewith and marked as **Annexure No.-5.**

G.C.B.
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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड **Annexure No. 1**
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No. : H88904/C-7/OA No-359/2022/23 Date : 10-2-2023

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding submission of Response/Reply in the matter of O.A. No. 359/2022 Rafhat Naeem Siddiqui Vs. State of Uttar Pradesh dated 28-09-2022.

Sir,

In compliance of the direction passed by Hon'ble National Green Tribunal during hearing on 28-09-2022 in the matter of O.A. No. 359/2022 Rafhat Naeem Siddiqui Vs. State of Uttar Pradesh the Response/Reply is hereby attached with a request to put up before Hon'ble National Green Tribunal for kind perusal.

Yours Sincerely,

Encl: As Above


(G.C. Arya)
Environment Engineer
Circle-7

-: Table of Contents :-

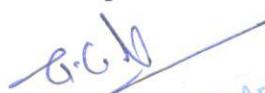
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Response/Reply Incompliance of direction issued by Hon'ble NGT vide order dated 28.9.2022 in OA number 359/2022, Rafhat Naeem Siddiqui Vs State of U.P.

Hon'ble NGT, New Delhi vide order dated 28-09-2022 in the matter of Rafhat Naeem Siddiqui Vs State of U.P. in O.A.No.359/2022 has directed following—

“4.We find from the report that in the application grievance has been made regarding excess excavation of soil for brick making. The Secretary, Environment, Forest and Climate Change, Government of Uttar Pradesh has vide letter number 446/81-7-2020-39(Parya)/2014 TC-1 dated 01.05.2020 mentioned that the process of excavating ordinary soil manually for making bricks shall not come under mining operations to require environmental clearance provided that the depth of the pits resulting from such excavation do not exceed 2 meters. The questions as to (i) whether excavation of top soil for brick making by the brick kilns amounts to mining and requires environmental clearance in the light of orders of this Tribunal and (ii) whether the brick kilns be mandatorily required to procure fly ash from coal based industries in the area for brick making and (iii) Whether measures are required to be taken for conservation of soil for agricultural purposes by prohibiting excavation of top soil for brick making require due consideration for taking of appropriate measures for protection and improvement of the environment.

“5. In view of the averments made in the application, observations made in the report of the Joint Committee and questions involved, we also consider it appropriate to seek response from (1) State of Uttar Pradesh through Additional Chief Secretary, Forest and Climate Change, Government of Uttar Pradesh, (2) MoEF& CC, (3) CPCB, (4) State PCB, (5) District Magistrate, Bijnor, and (6)Project Proponent- M/s. Milansar Brick Works, Village-Abbul Khairpur, Tehsil-Nagina, District-Bijnor under Proprietorship of Mr. Mohd Akram who stand impleaded as respondents No. 1 to 6. Notice of the application be issued to the respondents requiring them to file their response/ reply to the averments made in the application besides their response/objections to the observations made in the report of Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No.1 to 6 accordingly.”


Girish Chandra Arya
Environmental Engineer

S. N.	Issues raised by Hon'ble NGT	Response/Reply	
i.	whether excavation of top soil for brick making by the brick kilns amounts to mining and requires environmental clearance in the light of orders of this Tribunal and	In compliance of Hon'ble NGT order dated 23-05-2022, inspection was carried out on dated 23-07-2022 by the joint committee. During inspection it was observed that, soil has been excavated 18 meters in length in gata no. 12 and 5 meters in length in gata no. 15 upto 4.5 feet in deep each respectively located at village Abbul Khairpur. Further, according to order issued by the Secretary, Environment, Forest and Climate Change, UP Government vide letter no. 446/81-7-2020-39(Parya)/2014 TC-1 on dated 01-05-2022, "it has been mentioned that the process of excavation of ordinary soil manually for making of bricks and pottery shall not come under mining operations provided that the depth of the pits resulting from such excavation of mining shall not exceed 2 meters" and exempted from necessity of prior Environmental clearance for digging of soils for making bricks. In the view of above order and facts founds during joint inspection prior environmental clearance is not necessary. Copy of joint committee report is annexed as Annexure no. 1	
ii	Whether the brick kilns be mandatorily required to procure fly ash from coal based industries in the area for brick making and	<p>According to notification of Ministry of Environment and Forests, Government of India S.O.763(E)dated14-09-1999</p>	<p>According to notification of Ministry of Environment and Forests, Government of India S.O. 2804 (E)dated03-11-2009</p> <p>AMENDMENTS- In the said notifications in paragraph 1,-for sub paragraph (1), the following shall be substituted</p>
		1. Use of fly ash, bottom ash or pond ash in the manufacture of bricks and other construction	

G.C.
Girish Chandra Arya
Environmental Engineer

		<p>activities:-</p> <p>1) No person shall within a radius of ¹{one hundred kilometers} from coal or lignite based thermal power plants, manufacture clay brick or tiles or blocks for use in construction activities without mixing at least 25 per cent of ash (fly ash, bottom ash or pond ash) with soil on weight to weight basis.</p> <p>²[(i) use of fly ash based products in construction activities];</p>	<p>namely:-</p> <p>(i) use of fly ash based products in construction activities;</p>
<p>iii Whether measures are required to be taken for conservation of soil for agricultural purposes by prohibiting excavation of top soil for brick making require due consideration</p>		<p>In view of above amendments it is not mandatorily required to procure fly ash from coal based industries by the said brick kiln.</p> <ul style="list-style-type: none"> • UPPCB vide letter dated 12-01-2023 referred the matter to department of Mining/Agricultural/Revenue Govt. of Uttar Pradesh for their response. Copy of letter is annexed as Annexure-No-2 • Department of Mining, Govt. of U.P. vide letter dated 23-01-2023 has submitted that as per Rule 3 of the Uttar Pradesh Sub-Mineral (Concession) Rules, 2021 that manual digging or manual 	

<p>for taking of appropriate measures for protection and improvement of the environment.</p>	<p>extraction of ordinary clay, ordinary earth upto 2 meters in depth for making bricks and pottery shall not be treated as mining operations. The Rule 3 of the Uttar Pradesh Sub-Mineral (Concession) Rules, 2021 is reproduced as below :</p> <p>“Rule 3 (1) No person shall undertake any mining operations in any area within the State of any minor mineral to which these rules are applicable except under and in accordance with the terms and conditions of a mining lease or mining permit granted under these rules;</p> <p>Provided that nothing shall affect any operations undertaken in accordance with the terms and conditions of mining lease or permit duly granted before the commencement of these rules.</p> <p>Explanation:- For the purposes of this rule manual digging or manual extraction of ordinary clay, ordinary earth for making bricks and pottery shall not be deeper than two meters.</p> <p>(2) No mining lease or mining permit shall be granted otherwise than in accordance with the provisions of these rules. ”</p> <ul style="list-style-type: none"> • Department of Mining, Govt. of U.P. vide letter dated 23-01-2023 has submitted that the soil excavated from the upper layer which contains remains of flaura is to be stored by the excavator. It is recommended by the Mining Department that the first layer after excavation should be used for reclamation of soil for better agriculture. Copy of letter dated 23-01-2023 is annexed as Annexure No-3.
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 Girish Chandra Arya
 Environmental Engineer

➤ Response against the observations of joint committee are as follows: -

S.N.	Observations of joint committee	Response
i.	In compliance of notification dated- 22.02.2022 issued by Ministry of Environment, Forest and Climate Change, Government of India, the said brick kiln should be converted into zig-zag technology within 02 years from the date of notification.	The brick kiln has submitted a letter dated 07.01.2023 for conversion of brick kiln in to zig-zag technology up to November, 2023. Letter enclosed as Annexure-No. 4 . In consolidated consent to operate (CTO) issued to the brick kiln by UPPCB on 09.12.2022 which is valid upto 31.07.2027, condition has been imposed for conversion of brick kiln into zig-zag technology as per the notification of MOEF Govt of India.
ii.	Brick kiln should not be operated till it gets the valid consent to operate from UPPCB.	Brick kiln has obtained consent to operate (CTO) from UPPCB, which is valid up to 31-07-2027. Copy of CTO enclosed as Annexure-5 .
iii.	Ambient and stack Monitoring will be done by UPPCB during operational condition of brick kiln.	Brick kiln was not found in operation at the time of inspection dated 09.01.2023 done by UPPCB. Photographs of brick kiln enclosed as Annexure-6 . A letter dated 07.01.2023 submitted by the unit in which mentioned that the brick kiln will be operational since February, 2023.
iv.	Provision should be made by brick kiln owner to ensure no soil erosion from nearby land, for which permission of soil excavation is not provided. Same may be verify by Revenue department/Mining department/Agriculture department.	Verification can be carried out when brick kiln would be operational.

G.C.B.
Girish Chandrashekhara
Mechanical Engineer



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दूरभाष व फ़ैक्स: (01342) 297424

ई-मेल :- robijnaur@uppcb.in

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड Annexure-1

क्षेत्रीय कार्यालय: महर्षि दयानन्द नगर, निकट सैण्टमेरी स्कूल, आदमपुर-चक्कर रोड, बिजनौर-246701

सन्दर्भ सं० : S10 / N-43 / जनरल-2022

दिनांक : 08.07.2022

सेवा में

मुख्य पर्यावरण अधिकारी (वृत्त-7)
उ० प्र० प्रदूषण नियन्त्रण बोर्ड,
लखनऊ।

विषय:-मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में दायर ओ०ए० सं०-359/2022 रफअत नईम सिद्दिकी बनाम उ०प्र० राज्य में पारित आदेश दिनांक-23.05.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त सम्बन्ध में जिलाधिकारी महोदय, बिजनौर कार्यालय ज्ञाप संख्या-384/एन-43/जनरल-2022 दिनांक-08.07.2022 द्वारा गठित संयुक्त समिति द्वारा स्थल का निरीक्षण दिनांक-23.07.2022 को किया गया। संयुक्त निरीक्षण आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में ऑनलाइन के माध्यम से प्रेषित किये जाने हेतु इस पत्र के साथ संलग्नकर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तनुसार।

भवदीय,

(बी०के०सिंह)

क्षेत्रीय अधिकारी

प्रतिलिपि-मुख्य विधि अधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

क्षेत्रीय अधिकारी

Compliance Report

In

Original Application No. 359/2022

Rafhat Naeem Siddiqui

Versus

State of Uttar Pradesh

Order Date – 23.05.2022

**Filed on Behalf of:
Uttar Pradesh Pollution Control Board**

1. Background

Hon'ble NGT passed order on 23.05.2022 in O.A. No. 359/2022 in the matter of Rafhat Naeem Siddiqui Vs State of U.P. and relevant paras of the Order dated 23.05.2022 are reproduced below: -

1. The Hon'ble NGT(PB), New Delhi order dated 23/05/2022 mentioned that Mr. Rafhat Naeem Siddiqui, Advocate resident of village Arjupura Rani, Pargana and Tehsil Nagina, District Bijnor has sent present letter petition complaining that persons named in the letter petition have leased out their land in favour of Mohd. Akram brick kiln owner for mining of soil from agricultural land who has indulged in illegal mining of soil up to the depth of 8 feet and has also illegally mined soil from part of the land of applicant by digging one and half meters wide twenty five meters long and eight feet deep North to South trench in agricultural field due to which land of the applicant has become uncultivable for sowing Paddy and Sugarcane crops and he is facing difficulties in cultivating his land despite filling of sand to reclaim the same.

2. In view of the averments made in the application, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB and District Magistrate, Bijnor. State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicant and take requisite action by following due process of law. Factual and action taken report particularly with reference to loss of top soil from agricultural field, ambient air quality, impact on flora and fauna and compliance with directions in order dated 17.02.2021 passed by Tribunal in O.A No. 1016/2019 titled as Utkarsh Panwar Vs. Central Pollution Control Board and others may be furnished within two months by e-mail at judicial-ngt@gov.in

Murari
AEE, UPPCB
Bijnor

RO

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2. **Action taken by the Joint Committee:**

In compliance of Hon'ble NGT order dated 23/05/2022 a Joint Committee was constituted by District Magistrate, District Bijnor vide office order No.-384/N-43/General-2022 dated 08-07-2022 (annexed as **Annexure-1**), comprising following officers: -

1. SDM, Nagina, District-Bijnor.
2. Mining Inspector, Bijnor.
3. District Agriculture Officer, Bijnor.
4. Regional Officer, U.P. Pollution Control Board, Bijnor

Joint inspection was carried out on dated 23.07.2022 by the Joint Committee in presence of complainer Mr. Rafhat Naeem Siddiqui and Mr. Mohammad Akram, representative of said brick kiln M/s Milansar Brick Works, Village-Abbul Khairpur, Tehsil-Nagina, District-Bijnor. Detailed report is as below:

- The brick kiln M/s Milansar Brick Works, Village-Abbul Khairpur, Tehsil-Nagina, District-Bijnor presently run by Mr. Mohd Akram is established/operated since 2008. The brick kiln was found non-operational at the time of inspection due to off-season/ rainy season, due to which ambient air quality and stack monitoring of brick kiln could not be done. The air consent issued by UPPCB to the brick kiln was valid up to 31.07.2021. A notice was issued by UPPCB to the brick kiln to obtain the Consent to operate vide letter no.-377A/M-15/Bijnor-2022 dated-02.07.2022, which is enclosed (As annexure-2).
- Presently, the said brick kiln has applied online application on dated 25.07.2022 for obtaining consent to operate (CTO) from UPPCB, which is under consideration. The brick kiln is not located within NCR & ten-kilometre radius of non-attainment city.

14/08/2022
 H. Wain
 AEE, UPPCB
 Bijnor.

R. D. M. A. D. O. 9

- As per notification dated-22.02.2022 issued by Ministry of Environment, Forest and Climate Change, Government of India, (**Annexure-3**), It is mentioned in notes point no. "2. The existing brick kilns which are not following zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making shall be converted to zig-zag technology or vertical shaft or use Piped Natural Gas as fuel in brick making within a period of (a) one year in case of kilns located within ten-kilometre radius of non-attainment cities as defined by Central Pollution Control Board (b) two years for other areas. Further, in cases where Central Pollution Control Board/State Pollution Control Boards/Pollution Control Committees has separately laid down timelines for conversion, such orders shall prevail."
- In the financial year 2021-22, M/s Milansar Brick Works, Village-Abbul Khairpur, Tehsil-Nagina, District-Bijnor has deposited regulation fee of total Rs.1,65,350/- for soil excavation for 20 paya (Challan dated 08-11-2021 enclosed as **Annexure-4**). The Secretary, Environment, Forests and Climate change, UP Govt. vide letter number 446/81-7-2020-39(Paya)/2014 TC-1 dated 01.05.2020 (Letter enclosed as **Annexure-5**), it has been mentioned that- "The process of excavating ordinary soil by hand operation or by hand operation for making bricks and pottery shall not come under mining operations, provided that the depth of the pits resulting from such excavation or mining shall not exceed 2 meters."
- It has been found during joint inspection that soil has been excavated from the side of the land of Mohd. Rafhat Naeem up to 18 meters in length in Gata no.-12, village Abbul Khairpur and 05 meters in length in Gata No.-15 Village-Abbul Khairpur, whose depth is 4.5 feet in both Gata numbers. No excavation was found during inspection in gata no.-35mi village Said Alipur, Tehsil-Nagina, District-Bijnor.

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SECRETARY
Bijnor.

Rafhat
R/O

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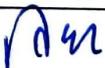
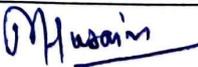
DAO

- It has been found during joint inspection that the complainant's agriculture land has been affected by mining of about 4.5 feet deep in the agricultural land of other farmers which is located adjacent the agricultural land of the complainant Mr. Rafhat Naeem Siddiqui. (Photograph attached as Annexure-6).

3. Observations of the Joint Committee:

- In compliance of notification dated-22.02.2022 issued by Ministry of Environment, Forest and Climate Change, Government of India, the said brick kiln should be converted into zig-zag technology within 02 years from the date of notification.
- Brick kiln should not be operated till it gets the valid consent to operate from UPPCB.
- Ambient and stack Monitoring will be done by UPPCB during operational condition of brick kiln.
- Provision should be made by brick kiln owner to ensure no soil erosion from nearby land, for which permission of soil excavation is not provided. Same may be verify by Revenue department/Mining department/Agriculture department.

Report is being submitted for kind perusal and necessary action.

S. No.	Name	Designation	Signature
1	Shailendra Kumar	SDM, Nagina, District-Bijnor.	
2	Avdhesh Mishra	District Agriculture Officer, Bijnor.	
3	Brijesh Kumar Gautam	Mining Inspector, Bijnor.	
4	B.K. Singh	Regional Officer, U.P. Pollution Control Board, Bijnor.	
5	Mahir Husain	Assistant Environment Engineer U.P. Pollution Control Board, Bijnor.	

उत्तर प्रदेश प्रदूषण नियन्त्रण बोर्ड

क्षेत्रीय कार्यालय: महर्षि दयानन्द नगर, निकट सैण्टमेरी स्कूल, आदगपुर-चक्कर रोड, विजनौर-246701

दिनांक : 12-01-2023

सन्दर्भ सं० : 972/N-13/जनरल-2023

सेवा में,

जिला कृषि अधिकारी,
जनपद बिजनौर।विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ.ए. सं० 359/2022 रफत नईम सिद्दीकी बनाम स्टेट ऑफ यू.पी.
एवं अन्य में पारित आदेश दिनांक 28.09.2022 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ.ए. सं० 359/2022 रफत नईम सिद्दीकी बनाम स्टेट ऑफ यू.पी. एवं अन्य में पारित आदेश दिनांक 28.09.2022 (छायाप्रति संलग्न), का संदर्भ ग्रहण करने का कष्ट करें। मा0 अधिकरण द्वारा पारित आदेश के प्रस्तर-04 में उल्लिखित बिन्दुओं पर आख्या प्रेषित किये जाने के निर्देश दिये गये हैं। अतः आपसे अनुरोध है कि पारित आदेश में प्रस्तर-04 (सबपैरा-iii) के संबंध में कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें, जिससे कि मा0 अधिकरण के आदेशों का पालन सुनिश्चित हो सके।

संलग्नक: यथोपरि।

भवदीय

(विकास मिश्र)

क्षेत्रीय अधिकारी

o/c

प्रतिलिपि : मुख्य पर्यावरण अधिकारी (वृत्त-7), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

o/c

प्रश्नक

निदेशक,
भूतत्व एवं खनिकर्म निदेशालय, उ०प्र०
खनिज भवन, लखनऊ।

मेवा में

सदरय सचिव,
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

संख्या: 554/एम०-ईट-भट्टा/2021-22

दिनांक 23 जनवरी, 2023

विषय: माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ०ए० सं० 359/2022 रफअत नईम सिद्धकी बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 28.09.2022 के अनुपालन के सम्बन्ध में।
महोदय,

कृपया उपर्युक्त विषयक अपर मुख्य सचिव/प्रमुख सचिव, कृषि/भूतत्व एवं खनिकर्म/राजस्व विभाग, उ०प्र० शासन को सम्बोधित अपने पत्र संख्या-जी39945/सी-7/ओ०ए० नं०-359/22/2023 दिनांक 12.01.2023, जिसकी प्रति ई-मेल के माध्यम से इस निदेशालय को प्रेषित की गयी है, का सन्दर्भ ग्रहण करने का कष्ट करें, उक्त पत्र के माध्यम से माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में विचाराधीन ओ०ए० सं०-359/2022 रफअत नईम सिद्धकी बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक 28.09.2022 के अनुपालन में निम्न बिन्दु पर विभाग का अभिमत उपलब्ध कराये जाने का अनुरोध किया गया है -

बिन्दु सं०-4(iii) Whether measure are required to be taken for conservation of soil for agricultural purposes by prohibiting excavation of top soil for brick making require due consideration for taking of appropriate measures for protection and improvement of the environment.

इस सम्बन्ध में अवगत कराना है कि प्रदेश में निर्माण कार्य में भराई के साथ-साथ ईटों के निर्माण में मिट्टी का प्रयोग होता है। ईट मिट्टी की निकासी समान्यत ऊपरी सतह से 4-5 फीट तक की गहराई तक की जाती है। उल्लेखनीय है कि उ०प्र० उपखनिज (परिहार) नियमावली, 2021 के नियम-3 के प्राविधानों के अनुसार 02 मी० की गहराई तक हस्तचालन विधि से ईट मिट्टी/साधारण मिट्टी निकालने की प्रक्रिया, खनन सक्रिया के अन्तर्गत नहीं आती है अतएव ईट मिट्टी की निकासी हेतु उक्त नियमावली के प्राविधानों के अन्तर्गत परिहार प्राप्त करने की अनिवार्यता नहीं है। ईट मिट्टी की निकासी के दौरान कुछ क्षेत्रों में ऊपरी सतह पर लगभग 20 से०मी० की गहराई में उपलब्ध मिट्टी को हटाने के उपरान्त उपलब्ध मिट्टी से ईटों का निर्माण किया जाता है। ऊपरी सतह से हटाई गई मिट्टी, जिसे एकत्रित कर रखा जाना होता है, में पेड़-पौधों के अवशेष विद्यमान रहते हैं। ईट निर्माण के उपरान्त ऐसी मिट्टी को निकासी किये गये क्षेत्र में पुनः फैलाया नहीं जाता है। कृषि योग्य भूमि के संरक्षण हेतु आवश्यक है कि ईट मिट्टी की निकासी के उपरान्त क्षेत्र को पुनर्भराव (Reclamation) कराये जाने हेतु ऊपरी सतह की एकत्र मिट्टी को ईट मिट्टी की निकासी के उपरान्त उसी क्षेत्र में फैला दिया जाना उचित होगा।

अतः उपरोक्तानुसार भूतत्व एवं खनिकर्म विभाग की आख्या/अभिमत आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय

(अमित कौशिक)
संयुक्त निदेशक,
कृते निदेशक।

संख्या: /एम०-ईट-भट्टा/2021-22 तददिनांक।

प्रतिनिधि - सचिव, भूतत्व एवं खनिकर्म विभाग, उत्तर प्रदेश शासन, लखनऊ को सूचनार्थ प्रेषित।

(अमित कौशिक)
संयुक्त निदेशक
कृते निदेशक।

07-01-2023

2/का न

श्री लीप अधिकारी

पत्रांक.....
दिनांक. 07-01-2023
पत्रावली सं. N-43 | जनरल

उठ प्र ५ दूषण निय-पत्र लाइ
बिजागल

महोप निवडत है कि मैं अकारम पुत्र पुन्न मिलत
रनाय कि क वसुध गाम अलकुल शक पुत्र 16 साल
मगागा जिला बिजागल का पार्टनर है अगत करत
है। कि हमारे इत नारे का संचालन वत भाग में
खंड है। इत नारे का संचालन महे 25 फरवरी
2023 से लिपा जात है। पर द्वारा नारत सरकार
कि अडिभुया डिगक 292-22 के अनुपालन में
इत नारे का मलमल 2023 तक ~~मि~~ जिया/ जैंग
में परिवर्तन कर लिपा जायगा।

डिगक
07-1-23

AEE/SA

नवाडिप
श्री. अकाश

मिलत नाल विमर
गाम - अलकुल शक पुत्र
तदसालके नमगा
जिला - बिजागल





Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

171184/UPPCB/Bijnore(UPPCBRO)/CTO/both/BIJNOR/2022

Date: 09/12/2022

To,

M/s

MILANSAR BRICK WORKS

VILLAGE-ABUL KHAIRPUR, TEHSIL-NAGINA, DISTT.-BIJNOR
,BIJNOR,246762

Application Id-
18815837

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **MILANSAR BRICK WORKS** located at **VILLAGE-ABUL KHAIRPUR, TEHSIL-NAGINA, DISTT.-BIJNOR ,BIJNOR,246762.** subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA MILANSAR BRICK WORKS granted for the period from **02/12/2022 to 31/07/2027** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Bricks 20000 No./day	20000	Numbers/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Industrial	Zero	NA	NA
Domestic	01 KLD	Septic Tank	Irrigation of green belt with in premises

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	6.5-9.0
2	COD	250 mg/l
3	BOD	30 mg/l

4	Oil & Grease	10 mg/l
5	Total Suspended Solids	100 mg/l

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
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3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	Brick Kiln	Coal/Wood 03 Ton/day	1	Particulate Matter	30 Meter Stack Height from Ground Level and Gravitational settling chamber as APCS

Emission Quality Standards

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	As per norms

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

- (i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
 - (ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.
5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.
7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.
8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

The Brick Kiln shall ensure strict compliance with all terms & conditions with consent and compliance report submitted within one month and then be sure to submit with a gap of 03 months.

1. This CTO is being granted to M/s MILANSAR BRICK WORKS, VILLAGE-ABUL KHAIRPUR, TEHSIL-NAGINA, DISTT.-BIJNOR for 20000 Bricks Per Day. This CTO will be VOID if there is any change in the above-mentioned address or product. The applicant shall make an application along with the prescribed fee for renewal consent(CTO) at least 30 days before the operation of the unit.
2. The brick kiln shall ensure to comply with the provisions of guidelines issued by the MoEF & CC Date 22-02-2022 and accordingly shall be converted into Zig Zag technology.
3. This Consent is being issued in the compliance of the direction issued by the Head Office of the UPPCB vide letter no. H81095/C-6/Saa-207/Ent Bhatta Nodal/2022 Date 13-09-2022 regarding special camp.
4. The Brick Kiln should be use coal as fuel in the process. Organics, solvents, Petcock, Hazardous waste & Other waste, Plastic Rubber Leather etc are not allowed to use as a fuel in the Brick Kiln.
5. A thick green belt of trees of suitable species shall be developed in multi lineate staggered manner on a minimum 33% of the land on which the industry is established. as per the "Protocol for Development of Green Belt" notified vide Board Office Order No.H16405/220/2018/02 dated. 16.02.2018 in this regard and available at URL http://www.uppcb.com/pdf/GreenbeltGuidle_160218.pdf.
6. Industry shall ensure adequate plantation and green belt within its premises and submit the compliance report within three months.
7. The operation of Brick Kiln should be such way that produce emission should not have any adverse effect on the nearby environment or the population.
8. If Consent fees due shall be deposited by Net Banking or Debit card.
9. The Brick Kiln shall ensure the water sprinkling three or four times daily in Brick Kiln campus for control of dust emission.
10. The Brick Kiln complying the Hon; ble National Green Tribunal, New Delhi order O.A. No.718/2017 dated 09.10.2019.
11. The Brick Kiln complying the order of Hon; ble High Court, Allahabad Dt. 03.12.2014 & Hon; able National Green Tribunal, New Delhi order Dt. 14.01.2015.
12. The Brick Kiln should submit the stack emission & ambient air monitoring report with every three month positively to the board by approved Laboratory.
13. The Brick Kiln should developed proper pacca roads in the premises of Brick Kiln to avoid the dust emission from transportation of the vehicles.
14. Brick kiln shall proper maintain flue gas monitoring platform/porthole/ladder attached to stack at all times. If the said platform/porthole/ladder is not found to be in operational conditions, then the consent can be cancelled.
15. In case of any public grievance against the Brick Kiln and confirmation of the same, then CTO certificate my be cancelled.
16. The Brick kiln unit shall be submit the stack emission & ambient air monitoring report within one month in operation condition of the brick kiln positively to the board by approved Laboratory.
17. This consent is issued purely from environmental angle and the Board will not be responsible for any claim, counter claim, ownership, partnership, land dispute etc of the unit.
18. At least 20% bio fuel such as bio brackets must be used in your brick kiln as per availability.
19. The Brick Kiln shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
20. The Board have right to modify any conditions as and when require in compliance of any change in Environmental Guidelines and Hon' ble Court orders passed time to time.

21. Brick Kiln shall comply with Solid Waste Management Rules, 2016 and Construction and Demolition Waste Management Rules, 2016.
22. The Brick kiln will submit revised lease deed one month prior to the expiry of the same. If the brick kiln fails to submit the revised/extended lease deed one month prior to the expiry of the same, then the earlier consent fee deposited by the Brick Kiln will stand forfeited and the brick kiln will have to apply fresh consent along with the requisite consent fee.
23. Ash content should be used for low lying land filling in a scientific manner.
24. The brick kiln shall be comply the conditions regarding fly ash utilization notified by MOEF & CC Govt. of India from time to time.
25. Brick kiln shall provide permission to this office issued by Zila Panchayat, GST and Mining Department within three month from date of issue of this consent to operate.
26. Brick kiln shall not operate D.G set without acoustic enclosure.
27. This consent is valid only quantity mentioned above. Unit shall obtain prior approval before making any modification in product/ process /fuel / plant machinery failing which consent deemed to be cancelled.
28. Industry shall abide by directions given by Hon'ble Supreme Court, Hon'ble High Court, Hon'ble National Green Tribunals, Central Pollution Control Board and Uttar Pradesh Pollution Control Board for protection and safeguard of environment from time to time.
29. Entire moving area around the Brick kiln should be paved with the bricks to minimize the fugitive dust emission from Brick kiln operations.
30. Unit shall obtained NOC for abstraction of ground water from UP Ground water department and submit in this office within 03 month.
31. That the Brick kilns shall comply the order dated 8-4-2022 passed by Hon'ble Supreme court in writ petition no. 18213/2021 NCR Brick kilns Association vs. Central Pollution Control Board and others and notification dated 22-2-2022 issued by Ministry of Environment Forest And Climate Change.
32. The Brick Kiln shall also comply the orders passed by Hon'ble Supreme court, Hon'ble High court and Hon'ble N.G.T.pertaining to brick klin.
33. The Brick Kiln shall be comply the order pass by Hon'ble N.G.T. in OA No.-359/2022 Rafhat Naeem Siddiqui V/s State of U.P.
34. Unit shall submit compliance above mentioned points on quarterly basis, otherwise this CTO certificate may be cancelled.
35. In case of failure to comply with any of the consent conditions, the consent order issue to you may be cancelled without any notice on this behalf.

VIKAS MISHRA
Digitally signed by VIKAS MISHRA
Date: 2022.12.09 16:03:23 +05'30'
Regional Officer

Copy to:

Chief Environment Officer, Circle-7, U.P. Pollution Control Board, Lucknow.

VIKAS MISHRA
Digitally signed by VIKAS MISHRA
Date: 2022.12.09 16:03:53 +05'30'
Regional Officer

M/s. Milansar Brick Works, Village-Abbul Khairpur, Tehsil-Nagina, District- Bijnor.
Photographs dated 09.01.2023



S.A.
09/1/23
S.A.



दूरभाष व फ़ैक्स: (01342) 260434
ई-मेल :- robijnaur@uppcb.in

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय कार्यालय: महर्षि दयानन्द नगर, निकट सैण्टमेरी स्कूल, आदमपुर-चक्कर रोड, बिजनौर-246701

सन्दर्भ सं० : 1144 / N-43 / जनरल-2023

दिनांक : 11-12-2023

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-7),
उ० प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ।

विषय-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० सं०-359/2022 रफत नईम सिद्दकी बनाम स्टेट ऑफ यू०पी० में प्रश्नगत ईट भट्ठा मैसर्स मिलनसार ब्रिक वर्क्स, ग्राम-अबुल खैरपुर, तहसील-नगीना, जिला-बिजनौर की आख्या प्रेषण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० सं०-359/2022 रफत नईम सिद्दकी बनाम स्टेट ऑफ यू०पी० में पारित आदेश दिनांक-06.10.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त विचाराधीन ओ०ए० सं०-359/2022 रफत नईम सिद्दकी बनाम स्टेट ऑफ यू०पी० में प्रश्नगत ईट भट्ठा मैसर्स मिलनसार ब्रिक वर्क्स, ग्राम-अबुल खैरपुर, तहसील-नगीना, जिला-बिजनौर की अद्यतन निरीक्षण आख्या दिनांक-08.12.2023 संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,


(विजय)

क्षेत्रीय अधिकारी



मैस मिलनसार ब्रिक वर्क्स, ग्राम-अबुल खैरपुर, तहसील-नगीना, जिला-बिजनौर की अद्यतन निरीक्षण आख्या।

उपरोक्त सन्दर्भित ईट भट्टे का निरीक्षण अधोहस्ताक्षरी द्वारा दिनांक-08.12.2023 को किया गया। निरीक्षण के समय श्री प्रीतम सिंह (मुंशी) ईट भट्टा प्रतिनिधि के रूप में उपस्थित थे। निरीक्षण आख्या निम्नवत् है:-

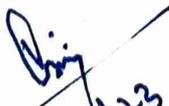
1. उक्त ईट भट्टा ग्राम-अबुल खैरपुर, तहसील-नगीना, जिला-बिजनौर में वर्ष 2008 से स्थापित है। ईट भट्टे को वाणिज्य कर विभाग द्वारा जारी पंजीयन प्रमाण पत्र दिनांक-15.11.2008 से प्रभावी है। ईट भट्टा स्थल का अक्षांश 29.543000 एवं देशान्तर 78.426528 है। निरीक्षण के समय ईट भट्टे में ईट पकाई एवं ईट पथाई का कार्य पूर्णतया बन्द पाया गया।
2. ईट भट्टे में कच्चे माल के रूप में मिट्टी, बालू एवं जल इत्यादि का प्रयोग कर पक्की ईट का उत्पादन किया जाता है। ईट भट्टे की उत्पादन क्षमता 20,000 पक्की ईट प्रतिदिन है।
3. ईट भट्टे में जल का प्रयोग घरेलू प्रयोजन एवं औद्योगिक प्रयोजन में कच्चे माल के रूप में प्रयुक्त मिट्टी को भिगोने में किया जाता है। घरेलू उत्प्रवाह का निस्तारण सेप्टिक टैंक के माध्यम से किया जाता है। ईट भट्टे से किसी प्रकार का औद्योगिक उत्प्रवाह जनित नहीं होता है।
4. उक्त ईट भट्टे को इस कार्यालय द्वारा निवेश मित्र योजना के अन्तर्गत सन्दर्भ सं0-171184/UPPCB/Bijnore (UPPCBRO)/CTO/both/BIJNOR/2022 दिनांक-09.12.2022 द्वारा सशर्त Consolidated consent to operate निर्गत की गयी थी, जिसकी वैधता अवधि दिनांक-31.07.2027 तक है।
5. उक्त ईट भट्टे में ईंधन के रूप में लगभग 03 मीट्रिक टन कोयला/लकड़ी प्रतिदिन प्रयोग किया जाता है। प्लू गैसों का उत्सर्जन भू-तल से लगभग 30 मी0 ऊँची पक्की चिमनी के माध्यम से किया जाता है। ईट भट्टे में वायु प्रदूषण नियंत्रण व्यवस्था के रूप में ग्रेवीटेशनल सेटलिंग चैम्बर तथा चिमनी के अनुश्रवण हेतु पोर्ट होल, प्लेट फार्म की व्यवस्था स्थापित है। निरीक्षण के समय खींचे गये फोटोग्राफ्स संलग्न है।
6. ईट भट्टे द्वारा सीजनल वर्ष 2023-24 में ईट भट्टे का संचालन न किये जाने के संबंध में शपथ पत्र दिनांक-22.11.2023 प्रेषित किया गया है, जिसकी प्रति संलग्न है।
7. ईट भट्टे द्वारा ईट भट्टे को जिग-जैग प्रणाली में परिवर्तित किया जाना अपेक्षित है।

निरीक्षण आख्या आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रस्तुत है।

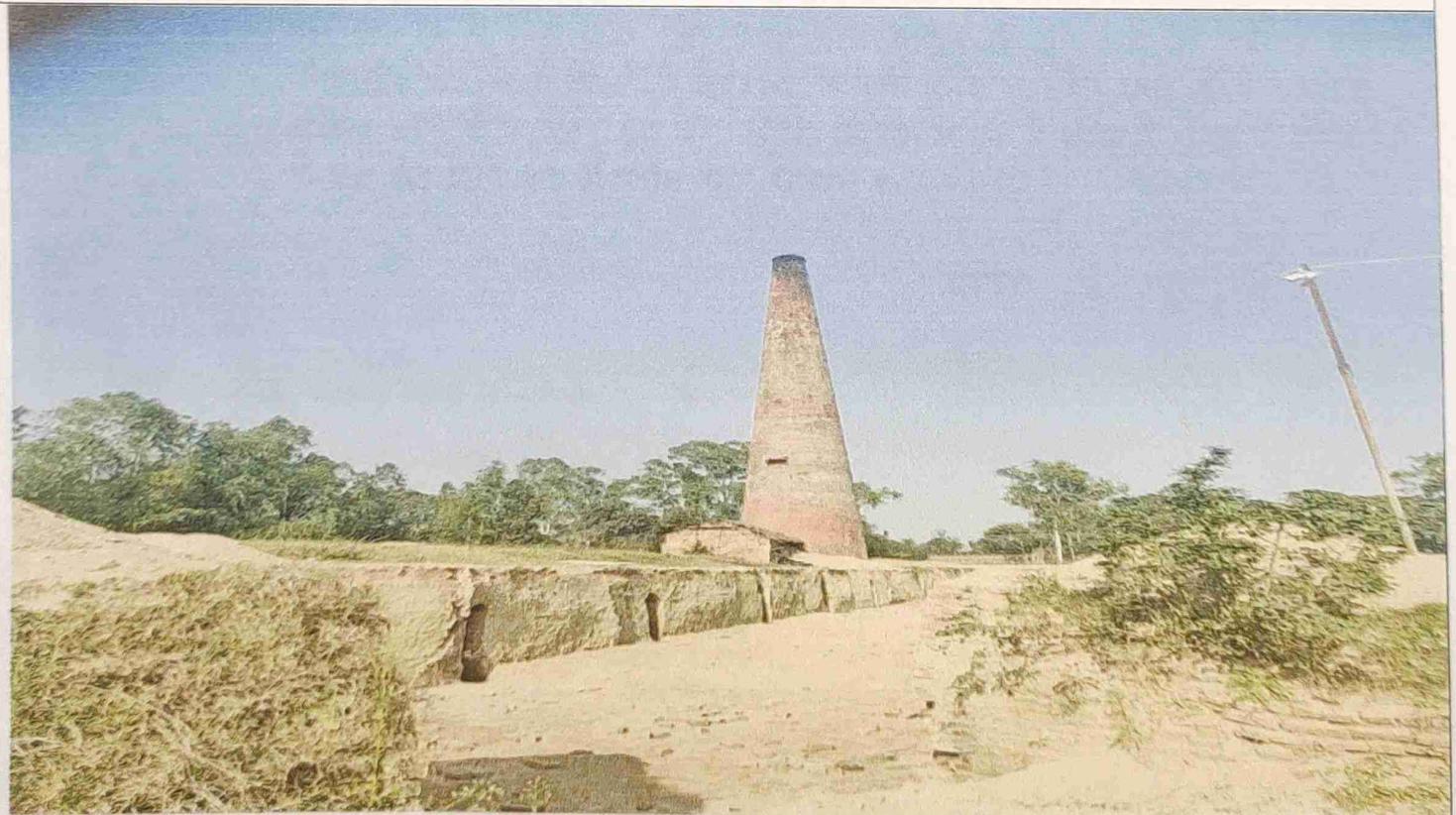

11/12/23
(एस0के0त्रिपाठी)
वैज्ञानिक सहायक

सहायक पर्यावरण अभियन्ता/क्षेत्रीय अधिकारी


11-12-23


11/12/23

मैसर्स मिलनसार ब्रिक वर्क्स, ग्राम-अबुल खैरपुर, तहसील-नगीना, जिला-बिजनौर के अद्यतन निरीक्षण दिनांक- 08.12.2023 के समय खीचे गये फोटोग्राफ्स।



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उत्तर प्रदेश UTTAR PRADESH

शपथ पत्र

GR 111907

सेवा में,

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समक्ष क्षेत्रीय अधिकारी उ० प्र० प्रदूषण नियन्त्रण
बोर्ड बिजनौर,

पं-सं० 1559

दिनांक 23-11-2023

पत्रावली सं० M-15 बिजनौर

मै माँ० अकरम पुत्र मुन्ने निवासी ग्राम शादीपुर तहसील नगीना
जिला बिजनौर का निवासी हू तथा मै मिलनसार ब्रिक वर्क्स अब्बुल खैर पुर
तहसील नगीना जनपद बिजनौर ईट भट्टे का पार्टनर हू मै शपथ पूर्वक ब्यान
करता हू कि :-

1- यह कि मै मिलनसार ब्रिक वर्क्स ग्राम अब्बुल खैर पुर तहसील नगीना जनपद
बिजनौर ईट भट्टे को मेरी आर्थिक स्थिति ठीक न होने तथा मेरी तबीयत
खराब होने के कारण पूर्व की भांति 2023-2024 में संचालन करने में असमर्थ हू
मै इस ईट भट्टे का संचालन नही करूंगा ।

द्वारा

श्री. शकल

Sworn before me on the day of 22-11-23
by Mohd. Akbar
who has been identify by [Signature]
and is personally known to me [Signature]
whose signature(s) is/are hereto appended

Charan Singh
Notary, Nagina
Distt Bijnor (U.P.)

AKK/SA

25/11/23

25/11/23

List of Brick kilns closure order Bijnore

Sl. No.	Name & Add. of brick kilns	Closure order date
1	AF Brick Works, Vill-Chajjupura, Mandawar, Bijnor.	17.07.2021
2	Agarwal Ent Udyog, Vill-Hamidpur Makhan, Najibabad, Bijnor.	23.05.23
3	Ajad Brick Works (Old Name-Ansar Brick Works), Raypur Sadat, The-Nagina, Dist-Bijnor.	17.07.2021
4	Akhtari Begum Brick kiln, Dhampur, Bijnor.	17.07.2021
5	Anas Ent Udyog, Rajarampur, Pratap, Kiratpur, Teh-Najibabad, Bijnor.	17.07.2021
6	Ankur Brick Works, Raja Ka Tajpur, Teh-Chandpur, Bijnor.	23.05.23
7	Anmol Bhatta, Vill-Balapur, Post-Akheda, Nehtaur, Bijnor.	17.07.2021
8	Ansar Brick Works, Himpur Bujurg, Teh-Chandpur, Bijnor.	23.05.23
9	Ansar Brick Works, Rampur Vishna, Kiratpur, Najibabad, Bijnor.	17.07.2021
10	Ansar Brick Works, Sahabpura Ratan, Najibabad, Bijnor.	17.07.2021
11	Apna Ent Udyog, Rasoolpur Road, Jhalu, Dist-Bijnor.	23.05.23
12	Ashok Brick Works, Vill-Simli, Teshil & Distt-Bijnor.	23.05.23
13	Baba Shah Brick Works, Vill-Pureni, Nagina, Bijnor.	23.05.23
14	Baba Works (Old Name-Baba Ent Udyog), Mahawatpur Dalpat, Teh-Najibabad, Bijnor.	17.07.2021
15	Bansal Brick Works, Basta Road, Teh-Chandpur, Bijnor.	17.07.2021
16	Bharat Brick Works, Vill-Jamalpur Udaychand, Teh-Dhampur, Bijnor.	17.07.2021
17	Bharat Brick Company, Vill-Aspur Nawada, 09 Km, Nagina Road, Dist-Bijnor.	24-04-2015
18	Bharat Ent Udyog, Inampura, Post-Mohammadpur Devmal, Bijnor.	17.07.2021
19	Bharat Ent Udyog, Mojampur Narayan, Najibabad, Bijnor.	17.07.2021
20	Bharat Ent Udyog, Vill-Fazalpur khas, Najibabad, Bijnor.	17.07.2021
21	Bharat Ent Udyog, Vill-Raypur, Maujampur Narayan, The-Najibabad, Bijnor.	17.07.2021
22	Bilal Ent Udyog, Jhalu, Bijnor	17.07.2021
23	Bilal Ent Udyog, Village-Rahatpur Khurd, Najibabad, Bijnor	17.07.2021
24	Braj Ent Udyog, Vill-Khudahedi, Chandak, Teh-Najibabad, Bijnor.	17.07.2021
25	S.V. Singh Ent Udyog, Gopalpur Khedi, Najibabad, Bijnor.	17.07.2021
26	Chand Brick Bhatta, Alipura Jat, Nagina, Bijnor.	17.07.2021
27	Chand Brick works, Jeetpur Paldi, Nagina, Bijnor.	17.07.2021
28	Chandtara Brick works, Jeetpur Paldi, Nagina, Bijnor.	17.07.2021
29	Chaudhary Brick Field, Alipur Inyat Urf Mangalkheda, Syohara, Dhampur, Bijnor.	17.07.2021
30	Chaudhary Brick Udyog, Alipur Inyat Urf Mangalkheda, Syohara, Dhampur, Bijnor.	17.07.2021
31	Chaudhary Ent Udyog (Old Name-Shah Ent Udyog), Vill-Shafipur, Baldana, Chandpur, Bijnor.	17.07.2021
32	Chaudhary Ent Udyog, Rasoolpur Pittan (Prathvipur), Babanpura, Teh-Bijnor, Bijnor.	17.07.2021
33	Dev Brick Works, Padampur Mandawar, Bijnor.	17.07.2021
34	Devendra Brick Works (Old Name-India Brick Works), Mirjapur Bela, Post-Darbada, Chandpur, Bijnor.	23.05.23
35	Dhampur Brick Works, Badshahpur (Shah Mohammad) Dhampur, Bijnor.	17.07.2021

36	Dhikli Brick Works, Mirjapur Dhikli, Noorpur, Chandpur, Bijnor.	17.07.2021
37	DR Ent Udyog, Abbushahidpur Narayanpur, Bijnor.	17.07.2021
38	Durga Ent Udyog, Vill-Shafar Shikohpur or khandana, Dhampur, Bijnor.	17.07.2021
39	Eagle Brick Works, Vill-Khijarpur Urf Manakpur, Teh-Dhampur, Bijnor.	17.07.2021
40	Ekta Brick Works (Old Name-Majdur Bhatta), Vill-Kala Khedi, Teh-Nagina, Bijnor.	23.05.23
41	Ekta Brick Works, Balapur, Nanheda, Dhampur, Bijnor.	17.07.2021
42	Even Brick Company, Vill-Vajidpur, Bijnor.	17.07.2021
43	Fija Brick Works, Near Choti, Idgah Road Jhalu, Bijnor.	17.07.2021
44	Fine Brick Works, Vill-Dubthala, Nauthar, Dhampur, Bijnor.	17.07.2021
45	Friends Ent Udyog, Vill-Wajidpur, Nagina, Bijnor	17.07.2021
46	Gagan Brick Field, Noorpur Arab Badhapur, Nagina, Bijnor.	06-04-2016
47	Ganga Ent Udyog Vill-Chak Uttamchand, Nagina, Bijnor.	17.07.2021
48	Goyal Brick Works, Vill-Jalilpur, Teh-Chandpur, Bijnor.	23.04.2018
49	Guddu Brick Works, Vill-Bhalolapur Halduar, Dhampur, Bijnor.	17.07.2021
50	Hashmi Ent Udyog (Old Name-Chaudhary Brick Works), Alipur Mukta, Sarakthal, Dhampur, Bijnor.	17.07.2021
51	Heena Brick Company, Vill-Madanpur, Teh-Dhampur, Bijnor.	17.07.2021
52	HEERA BRICK WORKS, VILLAGE – AKBARABAD , TEHSIL-NAJIBABAD, DISTT- BIJNOR.	27-04-2018
53	Heera Building Works, Vill-Bhara Khedi Urf Dugdi, Teh-Dhampur, Bijnor.	17.07.2021
54	Hind Brick Works, Vill-Rasoolpur Sadar, Teh-Dhampur, Bijnor.	17.07.2021
55	Hindustan Brick Works Mandawar, Bijnor.	13-07-2018
56	Hindustan Brick Works, Rasoolpur Mujjafar, Nagina, Bijnor.	17.07.2021
57	Hindustan Brick Works, Vill-Ameda, Bijnor.	17.07.2021
58	Honey Traders, Vill- Aman Nagar, Dhampur, Bijnor.	17.07.2021
59	Huma Ent Udyog (Old Name-Kisan Ent Udyog), Vill-Syalu Nangla, Bijnor,	19-02-2013
60	India Brick Works, Vill-Hasanpur Jagmal, Post-Chandpur, Bijnor.	17.07.2021
61	Indian Brick Works, Vill-Jahangirpur Urf Ruppur, Teh-Chandpur, Dist-Bijnor.	17.07.2021
62	Jamal Brick Works, (Old Name-India Brick Works), Vill-Kurai Sisona, Chandpur, Bijnor.	17.07.2021
63	Jamiya Brick Works, Vill-Lindarpur, Chandpur, Bijnor.	17.07.2021
64	Janta Brick Works, Anjupura, Nehtaur, Teh-Dhampur, Bijnor.	17.07.2021
65	Janta Brick Works, Kujenta, Bhadapur, Nagina, Bijnor.	23.05.23
66	Janta Brick Works, Nangla Hardas, Ismailpur, Teh-Najibabad, Bijnor.	17.07.2021
67	Janta Brick Works, Vill-Chamaru Nawada, Teh-Nagina, Bijnor.	17.07.2021
68	Janta Ent Udyog, Harewli, Kiratpur, Bijnor.	17.07.2021
69	JP Brick Works, Vill-Mahabulla Dhaki, Teh-Chandpur, Bijnor.	17.07.2021
70	Kamakshi Ent Udyog, Vill-Gohavar, Chandpur, Bijnor. Old Name Kisan Ent Udyog	17.07.2021
71	Kambrij Brick Company, Kisorpur Rammanwala, Najibabad, Bijnor.	17.07.2021
72	Karim Ent Udyog, Village-Mahavatpur, Najibabad, Bijnor	23.05.23
73	Kartik Ent Udyog, Vill-Mor Makdumpur, Chandpur, Bijnor.	17.07.2021
74	Kaushal Kumar Brick Clean, Onar Seemli, Bijnor.	17.07.2021

75	Khanna Brick Works, Vill-Salarpur, Tehsil & Dist-Bijnor.\	17.07.2021
76	Khanna Bricks Enterprises, Vill-Simli, Tehsil & Dist-Bijnor.	17.07.2021
77	Khushal Brick Company, Vill-Sikiri, Kiratpur, Najibabad, Distt-Bijnor.	23.05.23
78	Kirane Brick Works ,Vill- Govindpur Khari, Bijnor.	17.07.2021
79	Kisan Bilding Works, (Old Name-Taj Brick Works), Mimla Mustafabad, Nehtaur, Teh-Dhampur, Bijnor.	17.07.2021
80	Kisan Brick Works (Old Name-Himalaya Brick Works), Abulkherpur, Raypur Sadat, Tehsil-Nagina, Bijnor.	27-04-2018
81	Kisan Brick Works, Khasra No-589, Choiya Nangli, Bijnor.	17.07.2021
82	Kisan Brick Works, Vill- Amheda, Bijnor.	17.07.2021
83	Kisan Building Works, Vill-Balapur, Dhampur, Bijnor.	17.07.2021
84	Kisan Ent Udyog (Old Name-Mahak Brick Works), Bakhrabad Urf Khatai, Noorpur, Chandpur, Bijnor.	17.07.2021
85	Kisan Ent Udyog, Mirpur Durg Urf Lukadadi-Chandanpur, Najibabad, Bijnor.	17.07.2021
86	Kisan Ent Udyog, Mithai, Chandpur, Bijnor.	17.07.2021
87	Kisan Ent Udyog, Vill-Devpura, Chanchalpur, Dhampur, Bijnor.	23.05.23
88	Kohinoor Ent Udyog, Gangoda Jat, Jhalu, Bijnor.	17.07.2021
89	KP Brick Works, Fateh ALipur Saindwar, Teh-Chandpur, Bijnor.	27.04.2018
90	Kraun Brick Works, Vill-Govindpur Khari, Bijnor.	17.07.2021
91	Krishak Ent Udyog, Rabana Shikarpur, Teh-Dhampur, Bijnor.	23.05.23
92	Krishan Ent Udyog (Old Name-Janta Brick Company), Vill-Suranangla, Post-Sahaspur, Dhampur, Bijnor.	17.07.2021
93	Krishan Ent Udyog, Vill-Galla Khedi, Dhampur, Bijnor.	17.07.2021
94	Krishana Ent Udyog, Village-(Amanat pur) Dariyapur Dhampur, Bijnor.	17.07.2021
95	Krishna Brick Works, Vill-Shiau, Teh-Chandpur, Bijnor.	27.04.2018
96	Kumar Ent Udyog, Jujhela Chandpur, Bijnor.	17.07.2021
97	Madeena Ent Udyog, Vill-Shahvajpur, Nagina, Bijnor.	17.07.2021
98	Mahak Brick Works, Vill-Baldana, Shafipur, (Nehtaur), Teh-Dhampur, Bijnor.	17.07.2021
99	Mahawali Ent Udyogn Vill-Faridpur Chanda nangli mohanpur, Bijnor.	17.07.2021
100	Malik Brick Works (Old Name-New Taj Brick Works), Lindarpur Ratangarh, Teh-Chandpur, Bijnor.	17.07.2021
101	Malik Brick Works, Pitthapur, Dhampur,Bijnor.	17.07.2021
102	Malik Brick Works, Vill-Kunda Khurd, Chandpur, Bijnor.	17.07.2021
103	Malik Ent Udyog, Sherpur, Majra, Dhampur, Bijnor.	17.07.2021
104	Milan Brick Works, Vill-Shekhpora, Teh-Chandpur, Bijnor.	27.04.2018
105	Milansar Brick Works, Rasoolpur Nangla, Chandpur, Bijnor.	17.07.2021
106	Momin Ansar Brick Works, Rehta Billoch, Chandpur, Bijnor.	17.07.2021
107	MR Ent Udyog, Shahnagar, Haldaur, Nehtaur, Bijnor.	17.07.2021
108	Muneem Ent Udyog (Old Name Chaudhary Ent Udyog), Village-Jat Nangla, Post-Akbarabad, Najibabad, Bijnor	17.07.2021
109	N.R. Bricks, Nangla Manak, Dhampur, Bijnor.	17.07.2021
110	Naj Brick Company, Fatheulla Nagar, Afzalgarh, Dhampur, Bijnor.	17.07.2021
111	National Brick Works, Vill-Asgaripur, Bijnor.	17.07.2021
112	National Brick Works, Vill-Jamalpur Udaychand, Dhampur, Bijnor./	17.07.2021
113	National Bricks Works, Vill-Issepur, Pargana & The-Najibabad, Dist-Bijnor.	17.07.2021
114	National Ent Udyog, Vill-Shahbajpur, Nagina, Bijnor.	17.07.2021

115	New Daimond Brick Works, Vill-Rasulpur Nangla, Chandpur, Bijnor.	17.07.2021
116	New Golden Bricks Works, Moh-Kajisaray Near Imambada, Chandpur, Bijnor.	17.07.2021
117	New Indian Brick Works, Vill-Chaudhedi Nardud Masih, Chandpur, Bijnor.	17.07.2021
118	New Om Brick Works, Shah Alipur, Uttamchand, Dhampur, Bijnor.	17.07.2021
119	New Quality Brick Works, Vill-Ruppur, Chandpur, Bijnor.	17.07.2021
120	New Shiv Brick Works, Vill-Dabthala, Dhampur, Bijnor.	17.07.2021
121	New Star Brick Works, Vill-Kotra Tappa Haweli, Dhampur, Bijnor.	17.07.2021
122	Om Bricks Works, Chandralok Colony, Chandpur, Bijnor.	17.07.2021
123	Om Ent Udyog, (Old Name-Vishal Ent Udyog), Mimla Mustafabad, Bijnor.	17.07.2021
124	Pradhan Brick Works, Vill-Sikandarpur Nangla, Chandpur, Bijnor.	17.07.2021
125	Pradhan Ent Udyog, Gajipur Bhagwan, The-Nagina, Bijnor.	14-02-2013
126	Quality Brick Works, Vill-Ruppur, Teh-Chandpur, Bijnor.	17.07.2021
127	Rafeek Ahamad Bhatta, Jhalu, Bijnor	17.07.2021
128	Raj Bricks, Inampura, The-Bijnor, Dist-Bijnor.	17.07.2021
129	Raja Brick Field, (Old Name-Friends Brick Works), Vill-Mohammad Alipur Mukta, Teh-Dhampur.	23.05.23
130	Raja Brick Udyog, Alipur Inayat Urf Mangalkheda, Dhampur, Bijnor.	27-04-2018
131	Ram Brick Works, Vill-Fatehpur Kalan, Bijnor.	17.07.2021
132	Kisan int udyog (Old Name Rathi Brick Works), Inampura, Tehsil & Dist-Bijnor.	17.07.2021
133	Sabari Brick Works, Kotra, Teh-Nagina, Bijnor.	23.05.23
134	Sahu B.N. Enterprises, (Old Name GR Ent Udyog, & Shiv Brick Works, Village-Belhdi, Nagina, Bijnor.	23.05.23
135	Nirmal Int Udyog, (Old Name Sai Ent Udyog), Paindapur (Budhanpur), Dhampur, Bijnor.	17.07.2021
136	Saraswati Ent Udyog, Alipur Makhan, Bijnor.	17.07.2021
137	Saraswati Ent Udyog, Vill-Hasanpur Mandawar, Najibabad, Bijnor.	17.07.2021
138	Sattar Brick Works, (Old Name-Golden Brick Works), Vill-Rooppur, Dhanaura Road, Chandpur, Bijnor.	23.05.23
139	Sayara Ent Udyog, Vill-Rahatpur Khurad, Najibabad, Bijnor	23.05.23
140	Seven Star Brick Works, Jitpur Paldi, Nagina, Bijnor.	17.07.2021
141	Shambhunath Ent Udyog, Vill-Jatpur Bhondha, Najibabad, Bijnor.	17.07.2021
142	Shan Brick Field, (Old Name-Sahara Brick Field),Udaychand, Nagina, Bijnor.	17.07.2021
143	Shan Brick Works, Vill-Gauspur Ram, Kiratpur, The-Najibabad, Bijnor.	17.07.2021
144	Shan Brick Works, Vill-Gospur ray, Najibabad, Bijnor.	17.07.2021
145	Shane Millat Ent Udyog, Vill-Jawali Lala, Post-Fajalpur, Najibabad, Bijnor.	17.07.2021
146	Shanti Brick Works, Vill-Sidiyawali, Chandpur, Bijnor.	17.07.2021
147	Shareef Brick Works , Vill-Rasoolpur, Sahaspur, Dhampur, Bijnor.	17.07.2021
148	Sharif and Company, Vill-Hazipur Husainpur, Nagina, Bijnor	23.05.23
149	Shiv Brick Works, Samaspur Khatapur, Dhampur, Bijnor.	17.07.2021
150	Shiv Ent Udyog , Vill-Mahavatpur, Najibabad, Dist-Bijnor.	17.07.2021
151	Shiv Ent Udyog, Vill-Chandpura Nangla (Saray Jalal), Najibabad, Bijnor.	23.05.23
152	Shiv Ent Udyog, Vill-Alawalpur, Dhampur, Bijnor.	17.07.2021
153	Shiv Ent Udyog, Vill-Dehri Bulandi, Dhampur, Bijnor.	17.07.2021

154	Shiv Ent Udyog, Vill-Julfakarpur, Lukadadi, Najibabad, Bijnor.	17.07.2021
155	Shiv Ent Udyog, Vill-Mimla Mustafabad, Dhampur, Bijnor.	17.07.2021
156	Shiv Ent Udyog, Vill-Rajarampur Pratap, Kiratpur, Teh-Najibabd, Bijnor.	17.07.2021
157	Shiv Shakti Ent Udyog, Vill-Rahatpur, Teh-Najibabad, Bijnor.	23.05.23
158	Shivam Brick Works, Siau, Chandpur, Bijnor.	23.05.23
159	Shivam Ent Udyog, Vill-Gohavar, Bijnor.	17.07.2021
160	Shri Bala Ji Ent Udyog, Vill-Mayapuri, Najibabad, Bijnor.	17.07.2021
161	Shri Balaji Ent Udyog, Dhanauri Kunvar, Najibabad, Bijnor.	17.07.2021
162	Shri Balaji Ent Udyog, Jalika Bahadarpur, Chandak, Najibabad, Bijnor.	17.07.2021
163	Shri Ganesh Ent Udyog, Vill-Mubarakpur Meer, Najibabad, Bijnor,	17.07.2021
164	Shri Milan Ent Udyog, Haldaur Road, Teh-Chandpur, Bijnor.	17.07.2021
165	Shri Nirmal Brick Field, Vill-Jhilmila Gadhi, Nagina, Bijnor.	17.07.2021
166	Shri Ram Brick Works, Vill-Feena, Chandpur, Bijnor.	23.05.23
167	Shyam Brick Works (Old Name-Shri Ram Ent Udyog), Vajpur, Teh-Chandpur, Bijnor.	23.05.23
168	Siddiqui Brick Works (Old Name Anchal Ent Udyog), Vill-Jlilpur road, Chandpur, Bijnor.	23.05.23
169	Siddiqui Brick Works, Vill-Davkhedi Salar, Dhampur, Bijnor.	17.07.2021
170	SK Brick Field, Vill-Nindadu Khas, Dhampur-Noorpur Road, The-Dhampur, Dist-Bijnor.	17.07.2021
171	SR Brick Works, Kunda Vagain, Nehtaur, Bijnor.	17.07.2021
172	Star Brick works, Vill-Bulbulpur, Chandpur, Bijnor.	23.05.23
173	Star Ent Udyog, Mahawatpur, Najibabad, Bijnor.	17.07.2021
174	Subhash Brick Works, Vill-Sudnipur Rawti, Teh-Chandpur, Bijnor.	27-04-2018
175	SUHAIL BRICK WORKS (Old Name Kisan ent udyog) VILLAGE-HKIMPUR MEGHHA, TAHSIL- DHAMPUR, DISTT- BIJNOR	17.07.2021
176	Suraj Ent Udyog, Vill-Inampura, Bijnor.	17.07.2021
177	Surya Brick Works, Salarpur, Kambhor Road, Bijnor.	17.07.2021
178	Taj Brick Works, Vill-Rajpur, Badhapur, Teh-Nagina, Bijnor.	23.05.23
179	Tamanna Brick Works, Vill-Jatpura Bonda, Najibabad, Bijnor.	17.07.2021
180	Tyagi Brick Works, Raja Ka Tajpur, Bijnor.	17.07.2021
181	Ujala Brick Works, Vill-Khedki, Teh-Chandpur, Bijnor.	17.07.2021
182	Universal Brick Works, Jalilpur, Chandpur, Bijnor.	27-04-2018
183	Vikas Ent Udyog, Vill-Chogawa, Najibabad, Bijnor.	23.05.23
184	Vinayak Ent Udyog (Old Name-Shiv Ent Udyog), Vill-Mahamshahpur, Teh-Najibabd, Bijnor.	17.07.2021
185	Vinod Kumar Brick Clean, Raypur Tappa, Nangal, Noopur Road, Bijnor.	17.07.2021
186	VIP Yash Ent Udyog, Purushottampur, Najibabad, Bijnor.	17.07.2021
187	VK Ent Udyog, Vill-Jujhela, Teh-Chandpur, Bijnor.	17.07.2021
188	Star Brick Works, Vill-Chaandak Turk post-Bhanera, Najibabad, Bijnor	17.07.2021
189	Naitik Brick works, (Rehmatiya Brick Works), Vill- Nanagal Soti Shahjadpur, Najibabad, Bijnor.	17.07.2021
190	Star Brick Work, Vill-Pawati, Teh-Chandpur Bijnor	17.07.2021
191	Shri Rameshwaram Ent Udyog, Vill-Raipur Barishal, Sadar, Bijnor	17.07.2021
192	Shri Ent Udyog, Vill-Tarikampur, Hafiz, Sadar Bijnor	17.07.2021